

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/NJA/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Mr. Anil Kumar III, S.D.J.M., Bokaro.
2. Mr. Bhupesh Chandra Samad, Civil Judge (J.D.)-cum-J.M.-cum-P.M.(J.J.B.), Bokaro
3. Mr. Prashant Gupta, J.M.-cum-Judge in charge, Bokaro.
4. Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge Incharge, Bokaro (Bermo at Tenughat).
5. Mr. Pranav Kumar, J.M.-cum-Judge I/c-cum-P.M. (J.J.Board), Gumla.
6. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
7. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
8. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
9. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
10. Mr. Mohit, J.M.-cum-Judge in Charge, Hazaribagh.
11. Mr. Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
12. Mr. Narendra Kumar, Civil Judge (Jr.Div.)-cum-J.M., Jamshedpur.
13. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
14. Mr. Utkarsh Jain, J.M.-cum-Judge in charge, Jamshedpur.
15. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
16. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
17. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
18. Mr. Vikash Kumar Bhagat, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
19. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
20. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr.Div.), Khunti.
21. Mr. Gautam Kumar, S.D.J.M.-cum Civil Judge (Jr. Div.)-cum-P.M., J.J.Board, Ramgarh.
22. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
23. Mr. Khalid Rasheed Ali Ahmed, J.M.-cum-Judge in charge, Ramgarh.
24. Mr. Praveen Oraon, S.D.J.M., Ranchi.
25. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr.Div.)-cum-J.M.-cum-Judge I/c, Ranchi.
26. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi.
27. Ms. Samar Afsan, Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi.
28. Mr. Shivraj Mishra, Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi.
29. Ms. Srishti Ghai, Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi.
30. Ms. Shradha Bhushan, Addl. Civil Judge (Jr.Div.)-cum-J.M., Ranchi.

Sub.-: **Regarding nominations of 30 Judicial Officers for their assistance in smooth functioning of East Zone-I Regional Conference scheduled to be held at Judicial Academy Jharkhand, Ranchi on 26th & 27th November, 2022.**

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you for your assistance in smooth functioning of East Zone-I Regional Conference scheduled to be held on 26th & 27th November, 2022 at Judicial Academy, Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the morning of 25.11.2022 till the evening of concluding day of the conference.

All the nominated officers are directed to report at Judicial Academy Jharkhand in proper dress at 10.00 AM on 25.11.2022.

Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Further, no individual request seeking permission to attend the conference as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

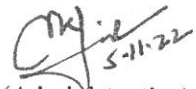
Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 4046 /Apptt.

Dated, Ranchi, the 05/11/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi with reference to his letter No. 1786/JAJ dated 03.11.2022 / the Principal District & Sessions Judge, Bokaro, Gumla, Hazaribagh, Jamshedpur, Khunti, Ramgarh and the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)